GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4487

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

CYBER FORENSIC-CUM-TRAINING LABORATORIES

4487. SHRI C.N. ANNADURAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Cyber forensic-cum-training laboratories that are functioning in different States of the country;

(b) whether the Government has also set up a National Cyber Forensic Science Laboratory and if so, the details thereof along with its role;

(c) whether the Government proposes to increase the number of forensic laboratories in the country;

(d) if so, the details thereof;

(e) whether such laboratories have helped in improving the condition of electronic evidence in the country and if so, the details thereof and if not, the reasons therefor;

(f) whether these forensic laboratories are used effectively to their full capacity and if so, the details thereof and if not, the corrective steps taken in this regard; and

(g) whether less funds have been released to establish such new laboratories during the last three years and if so, the details thereof along with the corrective steps taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) As per available information, the Ministry of Home Affairs has provided

financial assistance under the 'Cyber Crime Prevention against Women

and Children (CCPWC)' Scheme, to the States / Union Territories for their

capacity building. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States / Union Territories.

(b) A National Cyber Forensic Science Laboratory (NCFSL) has been set up at the Central Forensic Science Laboratory, Hyderabad to investigate important cases of digital fraud / cyber forensics. This laboratory acts as a Model Laboratory for other Central and State Forensic Science Laboratories in the country.

(c) to (e) The Government has approved a Scheme for Modernization of Forensic Capacities, which, inter-alia, will provide, assistance to States / Union Territories to develop high quality forensic science facilities with modern machinery and equipment, including cyber-forensics. NCFSL, Hyderabad provides the necessary forensic support in cases of evidence related to cyber crime. Setting up of new facilities/Division is an ongoing process and a function of demand and requirements in each State / Union Territory.

(f) The 7 Central Forensic Science Laboratories have disposed 1856 cases of cyber in 2022-23 till February, 2023. Information on disposal of cases in FSLs of States/UTs is not maintained centrally.

(g) The Ministry of Home Affairs has provided financial assistance to the States / Union Territories to a tune of Rs. 122.24 Crore from financial year 2017-2018 to 2022-2023 under Cyber Crime Prevention against Women & Children Scheme (CCPWC) for their capacity building like setting up of Cyber Forensic-cum-training laboratories, hiring of Junior Cyber consultants. Further, in order to strengthen the Cyber Forensic and DNA Division in State Forensic Science Laboratories, Rs. 175.32 Crore have been released from financial year 2018-2019 to 2022-2023 under Nirbhaya Fund.

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